NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 53(ND)09 **CA. NO**. 1426

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Data Infosys Ltd..

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vivek Mel Mikul TI	ik Z-Adu	Respondent	
2.	Michael TI	ielken Strong	1 will a second	Num A
3	Polit	uman J well	Pebboner	John
	ROMPA		/ 0/ //	Δ.
4	R.K. GU	uble Ach	lepha	A,

ORDER

A request for adjournment is being made on behalf of the petitioner since Mr.N.M.Sharma, ld. Counsel for the petitioner in this case is in some personal difficulty.

2. Re-notify this case alongwith CP 12/111/09 on 24.10.2016 for final arguments.

3. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.

4. The date of 23rd September, 2016 is hereby recalled.

Ol. In.

(Ina Malhotra) Member Judicial